

Inter-Ministerial Expert Committee on June 02, 2017. Terms of Reference of the Committee, *inter alia*, include examining the feasibility of updating Socio-Economic and Caste Census (SECC), 2011 to a live Social Registry. The Expert Committee has been deliberating over various aspects on updating SECC, 2011 and held four meetings till date. It is an effort to improve pro-poor public welfare programme within the legal framework.

(c) On September 12, 2016 the Government of India had sought Non-Lending Technical Assistance (NLTA) from World Bank on developing a Social Registry for improved service delivery of Social Programmes using SECC, 2011. The main elements of NLTA were (i) sharing relevant international experience with MoRD on social registries; (ii) review of Indian states where social registry-like platforms are already operational and (iii) provide inputs on options for design of social registry and implementation roadmap.

(d) Yes Sir. It will be done in accordance with the legal framework.

(e) No timeline has been fixed for the launch of social registry.

DISHA scheme

3014. DR. ABHISHEK MANU SINGHVI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the State-wise progress of District Development Coordination and Monitoring Committee (DISHA) initiative;

(b) the progress of schemes in West Bengal after introduction of DISHA; and

(c) the State-wise details of meetings of the DISHA Committee headed by Lok Sabha MPs?

THE MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR): (a) District Development Coordination and Monitoring Committee named 'DISHA' was constituted in 2016 to fulfill the need for better coordination between elected representatives at all levels for coordinated, effective and time bound development of districts. DISHA Committees headed by Members of Parliament monitor the implementation of the programmes in accordance with prescribed procedures and guidelines. DISHA Committees have been constituted in 698 Districts of the country. State-wise details of number of districts in which DISHA Committees have been constituted is given in the Statement-I (*See below*).

(b) The progress of schemes in West Bengal as per information available with this Ministry is given in the Statement-II (*See* below).

(c) State-wise details of meetings of the DISHA Committees for the past three years is given in the Statement-III.

Statement-I

State-wise details of districts in which DISHA Committees have been constituted

Sl. No.	State	No. of DISHA District
1.	Andhra Pradesh	13
2.	Arunachal Pradesh	25
3.	Assam	27
4.	Bihar	38
5.	Chandigarh	1
6.	Chhattisgarh	27
7.	Delhi	11
8.	Goa	2
9.	Gujarat	33
10.	Haryana	21
11.	Himachal Pradesh	12
12.	Jammu and Kashmir	22
13.	Jharkhand	24
14.	Karnataka	30
15.	Kerala	14
16.	Madhya Pradesh	51
17.	Maharashtra	36
18.	Manipur	9
19.	Meghalaya	7

Sl. No.	State	No. of DISHA District
20.	Mizoram	8
21.	Nagaland	11
22.	Odisha	30
23.	Punjab	22
24.	Rajasthan	33
25.	Sikkim	4
26.	Telangana	31
27.	Tamil Nadu	32
28.	Tripura	8
29.	Uttarakhand	13
30.	Uttar Pradesh	74
31.	West Bengal	20
32.	Andaman and Nicobar Islands	3
33.	Daman and Diu	2
34.	Dadra and Nagar Haveli	1
35.	Lakshadweep	1
36.	Puducherry	2
TOTAL		698

Statement-II*Progress of schemes in West Bengal*

Schemes - Parameters	2017-18	2018-19	2019-20#
Pradhan Mantri Krishi Sinchayee Yojana (PMKSY)			
Total number of beneficiaries covered	1575	9170	
National Social Assistance Program (NSAP)			
Number of Beneficiaries (IGNOAPS)	1423192	1423192	1423192

Schemes - Parameters	2017-18	2018-19	2019-20#
Number of Beneficiaries (IGNWPS)	644590	644590	644590
Number of Beneficiaries (IGNDPS)	86750	86750	86750
Mahatma Gandhi National Rural Employment Guarantee Act(MGNREGA)			
Job Cards Issued	11562898	11877119	12018348
Person-Days Generated	312557712	337998296	93654903
Total Expenditure (in crores)	7,990.67	7,723.03	3,762.52
Pradhan Mantri Awaas Yojana- Gramin (PMAY-G)			
Houses Completed	366738	552459	1992
Pradhan Mantri Gram Sadak Yojana (PMGSY)			
Completed roads (in kms)	3,213	5,112	764.53
Deendayal Antyodaya Yojana - National Rural Livelihoods Mission (DAY-NRLM)			
Households Mobilised into SHGs (in Lakh)	91.14	107.93	58.97
SHGs Promoted (in Lakh)	7.91	9.85	5.6
Deen Dayal Upadhyaya Grameen Kaushalya Yojana			
Trained	2302	8625	3109
Placed	1518	3700	2004
National Health Mission (NHM)			
ANC coverage within 1st trimester (in percent)	1360476	1439759	882134
Number of institutional deliveries conducted (including C-sections)	1266423	1294541	765097
Parivahan			
Number of registrations	1047040	1130000	1128020
Number of permits	8280	21970	33700

data as on 10th December 2019

Statement-III

*Details of no. of District Development Coordination and Monitoring
Committee Meetings reported by States*

Sl. No.	State	Number of Meetings Reported			
		2016-17	2017-18	2018-19	Total
1	2	3	4	5	6
1.	Andhra Pradesh	11	5	5	21
2.	Arunachal Pradesh	16	8	9	33
3.	Assam	41	33	28	102
4.	Bihar	49	19	13	81
5.	Chandigarh	-	-	-	0
6.	Chhattisgarh	70	73	42	185
7.	Delhi	-	-	-	0
8.	Goa	-	3	3	6
9.	Gujarat	50	46	53	149
10.	Haryana	40	38	22	100
11.	Himachal Pradesh	17	13	6	36
12.	Jammu and Kashmir	6	3	6	15
13.	Jharkhand	44	50	32	126
14.	Karnataka	511	51	51	153
15.	Kerala	31	43	47	121
16.	Madhya Pradesh	74	46	48	168
17.	Maharashtra	55	53	24	132
18.	Manipur	2	3	1	6
19.	Meghalaya	8	13	2	23
20.	Mizoram	15	23	14	52
21.	Nagaland	1	-	3	4

1	2	3	4	5	6
22.	Odisha	36	31	20	87
23.	Punjab	10	21	16	47
24.	Rajasthan	72	56	28	156
25.	Sikkim	4	3	5	12
26.	Telangana	15	18	10	43
27.	Tamil Nadu	1	8	25	34
28.	Tripura	10	6	5	21
29.	Uttarakhand	22	35	30	87
30.	Uttar Pradesh	94	112	104	310
31.	West Bengal	6	3	3	12
32.	Andaman and Nicobar Islands	2	-	1	3
33.	Daman and Diu	-	-	2	2
34.	Dadra and Nagar Haveli	-	-	1	1
35.	Lakshadweep	-	-	-	0
36.	Puducherry	-	1	1	2
TOTAL		853	817	660	2330

Sewage treatment plants

3015. SHRIMATI THOTA SEETHARAMA LAKSHMI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that 70 per cent of Sewage Treatment Plants (STPs) are not functioning properly in the country;

(b) if so, the reasons therefor; and

(c) the amount spent for STPs during last three years, State-wise?

THE MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR): (a) to (c) As per the Central Pollution Control Board report on "Inventorization